IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 330
(IB)-894(ND)2019
IA/4130/2020, IA/1448/2020, IA/1449/2020, IA/1610/2020

IN THE MATTER OF:

Ram Niwas & Sons	...	**Applicant/Petitioner**
Versus		
M/s. Palm Developers Pvt. Ltd.	...	**Respondent**

Under Section: 9 of IBC, 2016

Order delivered on 02.12.2020

CORAM:
SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)

SHRI. NARENDER KUMAR BHOLA
HON'BLE MEMBER (T)

PRESENTS:

Mr. Raghavendra Mohan Bajaj and Mr. Nikhil Bamal, Advocates for the Financial Creditor
Mr. Angad Varma, Adv. for IRP with Mr. Prashant Kumar, Adv.

ORDER

On the request of both the parties, list the matter on 22nd December, 2020.

—Sd—

(NARENDER KUMAR BHOLA)
MEMBER (T)

—Sd—

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

(Sapna)